

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 243 of 2016

Dated: 30th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

Telangana Offset Printers AssociationAppellant(s)

Vs.

Telangana State Electricity Regulatory Commission & Ors.Respondent (s)

Counsel for the Appellant(s) : Mr. Rohit Rao N.
Mr. Mukund P.Unny

Counsel for the Respondents(s) : Mr. Rakesh K.Sharma for R.2 to R.3

ORDER

It is represented that pleadings are complete.

List the matter for hearing on **24.07.2017.**

**(I.J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**